Shri Nabam Rebia, a prominent political personality from Arunachal Pradesh with a vast political experience, is, currently, serving his third term in this august House since June, 2020. A Member of Arunachal Pradesh Legislative Assembly for two terms (2009-14 and 2014-19), Shri Rebia has also served as the Speaker of the Assembly (2014-2016) and as a Cabinet Minister in the Government of Arunachal Pradesh (2017-2019). He had also been the Political and Legal Advisor to the Chief Minister of Arunachal Pradesh (1992-95).

He is married to Shrimati Nabam Dumsap and the couple is blessed with sons, Nabam Takar and Nabam Legia and daughters, Nabam Kasmin and Nabam Ninung.

Hon. Members, on behalf of this House and on my own wish him a long, healthy and happy life and extend greetings to his family members.

REFERENCE BY THE CHAIR

82nd Anniversary of the Quit India Movement

MR. CHAIRMAN: Hon. Members, today marks the 82nd anniversary of the historic day when Mahatma Gandhi launched the 'Quit India Movement' in 1942. His clarion call of 'Do or Die' ignited the nation, and, ultimately led *Bharat* gaining Independence from colonial rule. Eight decades later, the significance of the 'Quit India Movement' continues to resonate strongly among us. This Movement stands as a testament to the power of will of the people and their determination to overcome any challenge. As we enter the 75th year of adoption of our Constitution, its foundational principles remain fundamental in shaping the destiny of world's largest vibrantly functional democracy. Upholding these ideals stand as the greatest tribute to the martyrs of the Quit India Movement.

Hon. Members, on this solemn occasion, let us bow our heads in respectful homage to the courageous martyrs who made the ultimate sacrifice in our fight and attainment of freedom. I request all the Members to stand and observe silence to pay our tribute to their sacred memory.

(Hon. Members then stood in silence for one minute.)

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